

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
UNSTARRED QUESTION No. 1884
TO BE ANSWERED ON 04th August, 2021**

National policy on biofuels

1884.# DR. KIRODI LAL MEENA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of progress of National policy on biofuels and the progress made with regard to achieving 20 per cent of mandatory use of biofuels among usage of all other fuels in the country;
- (b) whether a specific State-wise scheme is available for establishment of biofuel stations in the country; and
- (c) whether any plan has been made to increase the capacity of biofuel stations in all tier cities and if so, the details thereof and the details of Government facilities to promote the establishment of such new stations?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &
NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (c): The National Policy on Biofuels – 2018 proposes an indicative target of 20% blending of ethanol in petrol and 5% blending of biodiesel in diesel by 2030. Accordingly, Ministry of Petroleum & Natural Gas vide notification dated 5th February, 2019 directed Oil Marketing Companies (OMCs) to sell 10% ethanol blended petrol. At present average ethanol blending percentage in petrol sold from the retail outlet is 8% and percentage of blending of biodiesel in diesel is less than 0.1%.

Ministry of Petroleum and Natural Gas (MoP&NG) vide notification dated 02nd June, 2021, directed Oil Companies to sell Ethanol Blended Petrol with percentage of ethanol up to 20% as per the Bureau of Indian Standards (BIS) specifications in the country from 01st April, 2023.
